

ITEM NO.1747

COURT NO.8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12471-12490/2014

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

EARTH STONES, BHILWARA ETC.ETC

Respondent(s)

(List only OFFICE REPORT ON DEFAULT IN SLP (C) nos. 16808-16820/2014 before Hon'ble Judge in Chambers.)

WITH

SLP(C) No. 16808-16820/2014 (XV)
(OFFICE)

Date : 02-11-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Petitioner(s) Mr. Milind Kumar, AOR

For Respondent(s) Ms. Shobha Gupta, AOR
Ms. Seita Vaidyalingam, AOR
Mr. Vipin Kumar Jai, AOR
Mr. G. K. Bansal, AOR
Mr. Ajay Choudhary, AOR
Mr. Satpal Singh, AOR
Mr. Upendra Pratap Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) Nos. 16808-16820/2014

Proof of service by way of publication be filed within three weeks, failing which the petition [SLP (C) No.16818/2014] shall stand dismissed for non prosecution.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR